

as envisaged by the Planning Commission;

(b) the reasons for the delay in implementing the land reforms; and

(c) when the proposed legislation is likely to be introduced?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) The Mahe (Stay of Eviction Proceedings) Regulation, 1963 as amended by the Mahe Stay of Eviction Proceedings (Amendment) Act, 1964, is, at present, in force in Mahe. This Act protects tenants in Mahe against eviction from their holdings, and provides for restoration of possession of land to evicted tenants, besides providing for management by the Administrator, Pondicherry, of land surrendered or abandoned by tenants.

(b) and (c). The question of introducing suitable Legislation on Land Reforms in Pondicherry is under the active consideration of the Government of Pondicherry.

Theft of Cable Wire from an Embassy in Delhi

1485. { **Shri Hukam Chand Kachhavaia:**
Shri Onkar Lal Berwa:
Shri Y. D. Singh:
Shri Bade:
Shri P. C. Borooah:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that cable worth about Rs. 32,000 was recently found stolen from an East European Embassy in Delhi;

(b) if so, the steps taken to apprehend the culprits and investigate the matter; and

(c) whether similar thefts of cable have occurred elsewhere in Delhi in recent days, if so, where?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) The matter is under investigation by the Delhi Police.

(c) No, Sir.

Sanskrit Organisations in Orissa

1486. { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:
Shri Rama Chandra Mallik:

Will the Minister of Education be pleased to state:

(a) the total Central assistance given to voluntary organisations in Orissa for development of Sanskrit in the State during 1964-65;

(b) the names of organisations to which these grants were given during the same period; and

(c) the Central assistance proposed to be given to voluntary organisations in the State for the same purpose during 1965-66?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Rs. 3,000.00.

(b) The Editor, Manorama, Berhampur, (Ganjam).

(c) No State-wise allocation is made. Every year applications are invited under this Ministry's scheme for Assistance to Voluntary Sanskrit Organisations for promotion of Sanskrit and grants to organisations in various States are made on the merits of the Schemes proposed to be implemented by the organisations/institutions concerned.

Low-Priced American Books

- 1487 { **Shri Ramachandra Ulaka:**
Shri Dhuleshwar Meena:

Will the Minister of Education be pleased to state the number and nature of books published under the programme of low-priced publications of American text books (with the help of PL 480 funds) and British standard books and reference books during 1964-65?

The Minister of Education (Shri M. C. Chagla): The number of books published during 1964-65 or scheduled to be published upto 31-3-65 under the Scheme for Low-priced